

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3049

ANSWERED ON:13.12.2011

LIVELIHOOD RIGHTS TO VENDORS

Bajwa Shri Partap Singh;Owaisi Shri Asaduddin;Rama Devi Smt. ;Shekhar Shri Neeraj;Singh Shri Yashvir;Yadav Shri M. Anjan Kumar

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Government is contemplating to bring in a Central legislation to give livelihood rights and social security to roadside vendors and hawkers in the cities/towns;
- (b) if so, the details thereof;
- (c) whether the Government proposes for vending zones in cities/towns particularly in metro cities;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the other concrete steps taken to protect the livelihood and provide social security to street vendors in the cities?

**Answer**

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) & (b) : Aiming at protection of livelihood rights and provision of social security to urban street vendors, Government has come up with revised National Policy on Urban Street Vendors, 2009 and Model Street Vendors (Protection of Livelihood and Regulation of Street Vending) Bill, 2009. All the States have been impressed upon by the Government for implementation of National Policy and enactment of a suitable State legislation following the Model Bill.

Considering the slow progress in the enactment of legislation by States the Government of India has contemplated a possible Central Legislation on the subject, which will be discussed in a National Workshop during December, 2011.

(c) & (d) : The National Policy on Urban Street Vendors 2009 lay stress on cities/towns specific demarcation of 'Restriction-free Vending Zones', 'Restricted Vending Zones' and 'No-vending Zones' . It also provides for reservation of space for vending zones, vendor's market etc. in the city/town master/development plans, zonal plans and local area plans.

(e): The Government of India has emphasized upon the States/Union Territories for convergent delivery of the schemes for the benefit of urban street vendors. The National Policy lay stress on providing protective social security to the street vendors by respective State Governments. Urban street vendors are also brought under the ambit of Rashtriya Swasthya Bima Yojana (RSBY).